**Declaration of Assets and Liabilities** 

Year: 2023-24

I CHET NARAIN RAI, son of LATE KAPOOR CHAND RAI, aged 54 (Fifty four Approximate) years, belonging to Bihar State Government Service and persently working as Private Secretary to Hon'ble Speaker, Bihar Legislative Assembly give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependant\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.		Self	Spouse Name(S) Dr. Sneha Lata (Ass. Guest Professor)	
(i) (ii)	Cash Deposits in Bank, Financial Institutions And Non-Banking Financial Companies	Rs 7,000.00 SBI., Bihar Vidhan Mandal Rs 3,05,000.00	Rs 22,000.00  UBGB MUZ Rs- 73,000.00 (Approx)  SBI AGR MUZ Rs- 27,000.00 (Approx.)  SBI Kankarbagh, Patna (Joint A/C)  Rs - 6,71,000.00 (Approx)  Allahabad Bank, Patna.  Rs - 45,000.00 (Approx)	
(iii	Bonds, Debentures and Shares in companies	NIL	NIL	
(iv)		(1) Sum Assured Rs. 5,00,000/-32,819/- Yearly Premium (2) Sum Assured Rs. 5,00,000/-26,199/- Yearly Premium (3) Sum Assured Rs. 1,00,000/-7,800/- Yearly Premium	NIL	
(v)	Motor Vehicles (details of make, etc.)	TATA INDIGO CS Year- 2010	NIL	
(vi)	Jewellery (give details of weight and value)	Gold- 120 gm According to Market Values	Gold- 490 gm According to  Market Values	
(vii)	such as values of claims/ interests	NIL	NIL	

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependant on the income of the employee.

Jal 2/2M

## **Details of Immovable assets**

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr.	Description	Self	Spouse
No.			Name(S)
			Dr. Sneha Lata
		1	(Ass. Guest Professor)
(i)	Agricultural Land	NIL	At. Alampur Gonpura, Patna,
	-Location(s)		Phulwarisarif 24 Decimal- 12,00,000
	-Survey number(s)		As Per Deed
	-Extent(Total measurment)		
	-Current market value		
(ii)	Non-Agricultural Land	NIL	At Chi. I I Chill Mill
(11)	-Location(s)	NIL	At. Chhapra Lodi Chakkar Maidan,
	-Survey number(s)		Muzzaffarpur- 2 Khatta C.
	-Extent(Total		55,00,000 (Approx)
	measurment)		
	-Current market value		
(iii)	Buildings(Commercial	NIL	NIL
()	and residential)	2	THE
	-Location(s)		
	-Survey/door		
	number(s)		
	-Extent(Total		
	measurment)		
	-Current market value		
(iv)	House/Apartments etc.	Maa Jageshwari Tower,	Residential Flat,
	-Location(s)	Near NMCH Kankarbagh	Khajpura Garden City,
	-Survey/door	Main Raod Flat No. 201 A	Lohiya Path.
	number(s)	(950sq. Feet)	Rs. 46,00,000/- As Per Deed
	-Extent(Total	Rs. 9,00,000/- As Per Deed	(Joint)
	measurment)	(Year- 2009)	
	-Current market value		
(v)	Others(Such as interest	NIL	NIL
	in property)		

(2) I give herein below the details of my liabilities/overdues to public financial institutions and government dues:-

(Note: Please give seperate details for each item)

Sr. No.	Description	Name & Address of Bank/Financial Institutions(s)/Department(s)	Amount outstanding as on
(a)	(i) Loan from Banks	(1)SBI Bailey Road, Patna Sanction Rs. 35,00,000/- (2) SBI SURAKSHA Loan Sanction Rs. 1,50,000/-	(1)SBI Bailey Road, Patna Rs. 1,72,646 (As on date) (2) SBI SURAKSHA Loan Rs. 1,38,373/- (As on date)
	(ii) Loan from financial institutions	NIL	NIL
	(iii)Government Dues: (a) dues to departments dealing with government accommodation		NIL
	(b) dues to departments dealing with supply of water	NIL	NIL

(c)dues to department dealing with supply o electricity	그렇게 하나면 보이는 이 아이를 하는 것이 되었다. 그는	NIL
(d) dues to departmen dealing with telephon	선생님이 보니 내가 되는데 나는 그들은 그리고 있는데 그리고 있는데 그리고 있는데 그리고 있는데 그리고 있다.	NIL
(e) dues to departmen dealing with governm transport(including ai and helicopters)	ent	NIL
(f)Other dues, if any	NIL	NIL
(b) (i)Income Tax includi surcharge[Also indica assessment year upto which income Income Return filed. Give also Permanent Account Number(PAN)]	te the Tax	NIL
(ii)Wealth Tax[Also indicate the assessmer year upto which Weal Tax Return filed.]		NIL
(iii)Sales Tax[Only in of proprietary business		NIL
(iv)Property Tax	NIL	NIL

## B. Personal Detail

GPF/CPF/PRAN No.	:-	BHR/BAS- 3925
Gender	:-	M
Date of Birth	:-	0 3 0 6 1 9 6 9
Class/Group	:-	A
Cadre	:-	Bihar Administrative Service
Home District	:-	VAISHALI

I hereby declare that the above details are true to the best of my knowledge and belief.

ignature....

Name of Employee CHET NARAIN RAI

Place : PATNA Designation : PRIVATE SECRETARY

Date: 09.02.2024 Department: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with